

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 553
TO BE ANSWERED ON FEBRUARY 06, 2018

GAMBHIR COMMITTEE

No. 553 KUMARI SUSHMITA DEV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether Justice Gambhir Committee report has been submitted to the Government;
- (b) if so, the findings of the report on the issue of non-utilization or diversion of funds allocated for the scheme for providing shelters to the urban homeless;
- (c) the number of existing shelters that comply with the operational guidelines of National Urban Livelihood Mission (NULM);
- (d) whether the Committee's recommendations have been implemented; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING & URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]

(a) & (b): Justice (Retired) Kailash Gambhir Committee report was submitted to the Hon'ble Supreme Court on 10 July, 2017. It points out that though there are funds that have not been spent but yet it cannot be termed as mis-utilized or diversion of funds.

(c): The DAY-NULM is being implemented by States/ UTs. While sanctioning shelters, the State Project Sanction Committee is to ensure projects are as per DAY-NULM guidelines. As per guidelines, States/ ULBs would undertake periodical quality audit of operational shelters. As intimated by States/UTs, a total of 1331 shelters have been sanctioned by 25 States/UTs under DAY-NULM out of which 789 shelters are operational.

(d)& (e): The Committee report was circulated to all States/UTs. Further, in accordance with the recommendations of the Committee, actions taken include creation of a central portal for uploading profiles of shelters, issue of directions to States/ UTs for conducting a third party survey of urban homeless and also to keep funds earmarked/ allocated for Shelter for Urban Homeless component, out of DAY-NULM funds, in a separate account.
